

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:338
ANSWERED ON:16.12.2011
MONITORING HEALTH CARE FACILITIES
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has formulated any mechanism to monitor the healthcare facilities available at Sub-Centres (SCs), Primary Health Centres (PHCs) and Community Health Centres (CHCs) across the country under the National Rural Health Mission (NRHM);
- (b) if so, the details thereof;
- (c) whether any benchmarking has been done by the Government in respect of these health centres under the NRHM and if so, the details thereof;
- (d) whether the health centres under the NRHM in the country are under facilitated; and
- (e) if so, the details thereof, State/UT-wise alongwith the reasons therefor and the action taken/proposed to strengthen these healthcare centres?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 338 FOR 16TH DECEMBER, 2011

(a)&(b): Health being a State subject, primary responsibility of monitoring health care facilities available at Sub-Centre (SCs), Primary Health Centre (PHCs) and Community Health Centre (CHCs) across the country under the National Rural Health Mission(NRHM) rests with the State Governments. NRHM has also set up following monitoring mechanisms at the national level to monitor the implementation of NRHM and delivery of health services in the health facilities:

1. Annual Common Review Missions (CRM): The Mission is undertaken in 12-15 States every year. The CRM teams comprise of senior officers of Government of India, development partners, public health experts and civil society representatives. The teams visit health facilities in the States as part of CRM exercise.
2. Joint Review Missions (JRM): Joint Review Missions are undertaken every year to review the Reproductive and Child Health (RCH) component of NRHM. Mission teams include professionals from civil society, development partners and public health experts.
3. Health Management Information System (HMIS) is an integrated web-based system which compiles progress on key parameters using a web based interface.
4. Community Monitoring: Performance of health facilities is monitored by the community through the community monitoring process undertaken by Advisory Group on Community Action (AGCA) constituted by the Government of India. The 1st phase of Community Monitoring has been taken up in 9 States.
5. High Focus Districts – Integrated Monitoring Teams have been constituted consisting of Government officials, regional directors and public health management professionals to monitor implementation of NRHM in 264 High Focus Districts.

(c) Indian Public Health Standards (IPHS) have been formulated for various public health facilities including Sub-Centre, Primary Health Centre (PHC) and Community Health Centre (CHC). They prescribe norms which include assured services for Reproductive and Child Health Programmes, other National Disease Control Programmes and supportive services like laboratory services, electricity, water etc. to be provided by these health centers. The IPHS guidelines also provide details of human resources required, list of essential drugs, equipments and consumables at each level.The norms for physical infrastructure, waste disposal, record maintenance and reporting, Quality Assurance, etc. are also covered in IPHS.

(d)&(e): Under NRHM States are provided financial assistance for new construction, upgradation and renovation of health facilities including Sub-Centres, PHCs and CHCs to upgrade them to IPHS norms. Financial assistance is also provided for augmentation of manpower by engaging human resources on contract basis. Annual Maintenance Grants, United Funds and Rogi Kalyan Samiti

Grants are also provided to each public health facility.

States project their requirements in their Annual Programme Implementation Plan (PIP) based on their priorities and felt needs, which are appraised and approved by the Government of India based on the recommendations of the National Programme Coordination Committee (NPCC) for implementation by the States.